

**OFFICE OF THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA,
BENGALURU - 560 001**

**NOTIFICATION NO. HCE 726/2011 DATED 14.07.2016
RECRUITMENT OF CANDIDATES TO THE POST OF DRIVERS ON THE
ESTABLISHMENT OF HIGH COURT OF KARNATAKA.**

**LAST DATE FOR SUBMISSION OF APPLICATION THROUGH ONLINE:
12.08.2016**

Online applications in the prescribed format are invited from applicants who are qualified as on the last date fixed for submission of applications for recruitment to **09 (nine) Posts** of Drivers in the establishment of the High Court of Karnataka, Bengaluru, through online link on <http://karnatakajudiciary.kar.nic.in/recruitment.asp>

2. Method of Recruitment: Selection of candidates will be made in accordance with the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, (III Amendment of 2016) and High Court of Karnataka (Direct Recruitment by Selection) Rules, 1984 as amended from time to time.

3. Minimum Qualification:

Must have passed S.S.L.C or equivalent examination and who possess license for driving Heavy Passenger Motor Vehicle or Heavy Goods Vehicle and who have got a minimum of 5 years experience in driving. Further the candidate should have good knowledge of English and Kannada.

4. Scale of Pay : 11600-200-12000-250-13000-300-14200-350-15600-400-17200-450-19000-500-21000.

5. Classification of vacancies:

9 posts (Residual Parent Cadre)

	Unreserved	Women Candidate	Rural Candidate	Ex-servicemen	Kannada Medium	Total
General Merit	-	2	1	-	1	4
Scheduled Caste	1	-	-	-	-	1
Scheduled tribe	-	-	1	-	-	1
Category IIA	1	-	-	1	-	2
Category IIIB	-	-	1	-	-	1
TOTAL	2	2	3	1	1	9

6. Probation: The applicant if appointed shall be initially on probation for a period of two years or for such extended period.

7. Age limit: Applicants must have attained the age of 18 years and must not exceed the age of (as per Rule 6(1) of the Karnataka Civil Services (General Recruitment) Rules, 1977):-

(a) 40 years in the case of a person belonging to Scheduled Caste or Scheduled Tribe or Category-I of other Backward Classes.

(b) 38 years in case of person belonging to Category-II-A, II-B or III-A, III-B of Other Backward Classes; and

(c) 35 years in case of others.

As per Rule 6(3) of the said Rule: Notwithstanding anything contained in Rule 6(1) of the Karnataka Civil Services (General Recruitment) Rules, 1977,

the maximum age limit for appointment of a suitable candidate shall be deemed to be enhanced in the following cases to the extent mentioned, namely:-

- i. in case of a candidate who is working or was holding a post under the Government or a local authority or a Corporation established by a State Act or a Central Act or established by the Government under a State Act or Central Act and owned or controlled by the Government by the number of years during which he is or was holding such post or ten years whichever is less;
- ii. in case of candidate who is an ex-serviceman - by three years plus the number of years of service rendered by him in the Armed Forces of the Union;
- iii. in the case of a candidate who is widow - by ten years;
- iv. in the case of a candidate who is a bonded labourer by ten years;

(d) The minimum and maximum age limit will be as on the **last date of applying online.**

8. Method of Application and fee: The method of Application shall be through **online** on the website <http://karnatakajudiciary.kar.nic.in/recruitment.asp> to be applied as per the instructions are made available in the Annexure on the website. **Applications sent through any mode other than online will not be considered.**

Application Fee:

- For Scheduled Caste, Scheduled Tribe and Category-I candidates -
Rs. 50/- (Rupees Fifty only)
- For all other candidates Rs. 250/- (Rupees Two hundred and fifty only)

Mode of Payment:

- (i) **Online Payment:** On submission of online application the candidates shall make the online payment of application fee through SBI online payment gateway to:

<https://www.onlinesbi.com/prelogin/icollecthome.htm?corpID=354620>

Or

- (ii) **Challan Form:** On submission of online application the candidates shall download the challan through the SBI online payment gateway link:

<https://www.onlinesbi.com/prelogin/icollecthome.htm?corpID=354620>

in PDF format and shall remit the prescribed fee in any branch of SBI. (System need to support PDF reader-like Adobe, Acrobat)

Fee once paid will not be refunded under any circumstances.

9. Last date for submission of application:-

To register / submit online applications: **12.08.2016 (11.59 PM)**

For payment of application fee through challan: **16.08.2016 (Up to the closing of banking hours)**

10. Candidates Claiming Reservations:

- a) The candidates belonging to SC/ ST, Category – I / II A / II B / III A / III B shall possess the certificate in the form as prescribed by the Government of Karnataka, and issued by the competent Authority.
- b) The candidates claiming reservation under Rural / Ex – Servicemen / Kannada Medium / shall possess the certificates issued by Competent Authorities.
- (c) The candidates claiming relaxation of upper age limit shall produce relevant certificate issued by the competent authority at the time of verification of documents.
- (d) The candidates claiming benefits under Sl. No. 10 (a) to (c) above shall possess the relevant certificates, issued by the Competent Authorities **on or before the last date of applying online.**
- (e) The candidates who are in service of Union of India/State Governments and their undertaking shall possess the **“No Objection Certificate”** issued by the Authority and produce the same at the time of verification of documents/further tests. At

the same time they shall specifically mention the number of years of holding of office, for claiming age relaxation as per column No. 7(d)(i).

11. At the time of Verification of documents, the candidates shall produce the original documents with regard to Educational Qualification, Date of Birth, and reservation if any claimed with regard to Caste/ Rural /Kannada Medium / Ex – Servicemen / Widow along with certificates issued by the competent authority for verification.
12. The candidates shall furnish 3 character certificates (one from the last studied education Institution and 2 from the respectable persons) at the time of document verification.
13. The candidates called for Driving Test /Interview will have to appear for the same at their own cost.
14. The candidates finally selected for the post of Driver may be posted to work either at Principal Bench at Bengaluru or at Benches at Dharwad and Kalaburagi.
15. If a candidate is found attempting to procure extraneous support or influence of any kind for his or her candidature, he/she is liable to be disqualified.
16. If the information furnished by the applicant in the application is found to be false, his or her candidature is liable to be rejected and such candidate shall be liable for criminal prosecution

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-
(N.K. SUDHINDRA RAO),
REGISTRAR (RECRUITMENT)**